

MOST IMMEDIATE

F.No.A-12018/3/2003-Ad.IIA
Government of India
Ministry of Finance
Deptt. of Revenue
C.B.E.C./Ad.IIA

New Delhi, the 25th June, 2008.

To

The Chief Commissioners of Customs,
Mumbai Zone-II, Nhava Sheva,
PO.Uran, Distt. Raigad,
Maharashtra- 400 707

Subject:- Assignment of assessment/examination work to
Superintendents of Customs/Central Excise in the absence of
appraising officers .

Sir,

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I am directed to state that as a result of stoppage of direct recruitment of Appraisers for the last few years and also due to the increase of sanctioned strength of the appraising cadres because of the sanction of new SEZs, ICDs, CFSs, etc, the Department has been presently facing shortage of appraising officers. In view of such shortage of appraising officers, it has been decided to provide flexibility to the Commissioners of Customs/Central Excise to assign the assessment or examination work to the Superintendents of Customs/Central Excise whenever it is considered absolutely necessary. As and when appraising officers become available, the work may be assigned to them by divesting the Superintendents of Customs/ Central Excise of such work.

Yours faithfully,

(S.K. Deb)

Under Secretary(Ad.II-A)/CBEC

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